

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/206 & 207/CAA/2017
NAME OF THE TRANSFEROR : G G ORGANICS PVT LTD
NAME OF THE TRANSFERRE : G G ORGANICS CARE PVT LTD
UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. A. Dargons DIV

Petitioner's Counsel



ORDER

Counsel for Petitioner present and he is directed to publish notice of hearing of the petition in the newspapers in which earlier notice was issued having not less than ten days before the next date of hearing of the petition. Put up on **15.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk